

1	2	3	4
12.	Maharashtra	838.1	2063.0
13.	Manipur	2.9	—
14.	Meghalaya	5.5	—
15.	Orissa	798.9	323.0
16.	Punjab	166.4	266.0
17.	Rajasthan	882.6	3069.0
18.	Sikkim	11.4	—
19.	Tamilnadu	1138.2	2042.0
20.	Tripura	4.3	—
21.	Uttar Pradesh	916.7	1464.0
22.	West Bengal	263.8	550.00
	Others	18.6	84.0
	Total	11269.7	22616.0

Foreign Funds to Militants

2672. SHRI PINAKI MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Punjab Militants still thrive on foreign funds" appearing in the Indian Express, dated September 29, 1996, and

(b) if so, the steps taken to prevent flow of foreign funds in the hands of disruptive forces and liquidate the militant hide-outs in Punjab and elsewhere in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir

(b) The police and enforcement authorities are alert in detecting hawala transactions in Punjab. A sum of Rs. 25.34 lakhs relating to illegal hawala transactions has been recovered in Punjab during 1996.

The Government is also seized of the threat emanating from the Sikh extremists and their counterparts/sympathisers abroad. 83 militants/sympathisers/harbourers were apprehended by the security forces during this year upto the month of October. The situation, on the Punjab militancy front, continues to be monitored closely.

Farm Nutrients under Statutory Price Control

2673. SHRI ANNASAHIB M.K. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have decided not to bring back major farm nutrients, potash and complex under the statutory price control;

(b) if so, the details of the decision taken in this regard alongwith its impact on the agriculture production and the fertilizers industry; and

(c) the reaction of the State Governments to the proposed changes in fertilizers pricing policy?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). The price, distribution and movement on all phosphatic and potassic fertilizers (including potash and complexes) were decontrolled with effect from 25th August, 1992. At present, there is no proposal to bring them under Statutory Price Control. Decontrol resulted in rise in prices of these fertilizers and Government of India is giving concession on their sale to the farmers in order to cushion the impact of the rise in their prices.

(c) Urea is sold at a uniform price of Rs. 3320 per tonne throughout the country. Prices of phosphatic and potassic fertilizers being decontrolled. Government of India has no control over their prices. In the case of these decontrolled fertilizers, the State Governments were requested to negotiate prices with the concerned agencies. Accordingly, most of the State Governments have already negotiated and announced the Maximum Retail Prices for Rabi 1996-97.

Home Guards Battalion in Gujarat

2674. SHRI VIJAY PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the proposal for setting up coastal wing Home Guards Battalion in Gujarat is pending for a long period

(b) whether the Government are proposing for the security of International Border of Gujarat State; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (c). The question presumably refers to the sanction of additional strength of Border Wing Home Guards for Gujarat. The references received from the State Government in this regard in the past were replied to. A proposal has been received from the State Government recently asking for permission to raise two battalions of Home Guards on the lines of the Border Wing Home Guards. According to the State Government, this will enable them to involve local people effectively in their effort to strengthen coastal security.

Vigilance is being maintained along the international border of Gujarat. Various measures have also been taken in connection with coastal security in the State. These include, inter-alia, deployment of BSF Water Wing units, setting up of Naval detachments,